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1. Purpose

e-Copying software has been designed and developed for bringing speed and efficacy in obtaining certified copies in the Supreme Court of India. Using the portal link of the e-Copying module, the Advocate-On-Record, Parties to cases, and persons authorized under Rules for obtaining certified / unauthenticated copies of case under the Rules may apply for or give requisition for the certified or digitized copy of the Supreme Court cases, as may be admissible under Rules, through online mode.

First Soft copy of any record (if admissible to the user) is provided free of cost by the Supreme Court of India. Soft-copy is provided on the registered email address of the user. However, online request can be made for hard copy and delivery mode may be chosen by the user. Delivery may be obtained physically on the counter or copy may be delivered by speed post to the concerned user at the address provided by the user.

2. Features

A) Existing Copying S/w Features:

- 1. Receiving applications through the Copying Counter, Email, Post and RTI.
- 2. Verification of the AOR/party/advocate is done manually by way of checking ID Card, signature, etc.
- 3. Calculation of copying fees is completely manual. Dealing assistant checks the number of pages in each order/judgement/Record of Proceedings/document and calculates copying charges manually for making payment by AOR/party/advocate, who purchases the stamps from a registered stamp vendor.

- 4. In several instances. If the required document is not available on the file, copying fee is returned.
- The process of certification of order/Judgement/Record of proceedings/document involves various stages undertaken by respective Dealing Assistant.
- 6. The process of certification normally takes 24-48 hours depending on the category of application; however, in the case of documents, it takes approximately 7 days
- 7. The application number which is generated at the time of registration may be used to track the status of the certified copy of Order/Judgment/Record of Proceedings/document.

B) E-Copying S/w Features:

- 1. Receive applications through the online e-Copying software is now possible.
- 2. At the time of registration, verification of the AOR/party-in-person/Appearing counsel is done by software through verification of mobile number and email address.
- 3. Calculation of copying fees is automated. Payment for copying fees can be made online using debit card, credit card, net banking, UPI, wallet etc. which directly sends amount to government account through the API integrated with **Bharatkosh**.
- 4. Access to record is as per capacity of the user i.e. AOR, Party, Appearing counsel or Third party. Access control to certain portion of record (document or part of document) is defined as per Rules for certain users viz. AOR and Party-in-person.

- 5. Online applications do not require further entry by the Registry manually.
- 6. Process of issuing e-copy is accelerated by automation once process of verification by copying section is complete.
- 7. QR code embedded in the copies issued and authenticity can be verified online via the QR code link.
- 8. Provision is made to share digitally signed PDFs to the applicant by email.
- 9. Provision is available to search the document and also to request unavailable documents (not found in 'search' results).

3. Eligibility of User for making request through e-Copying

There are following types of users

- 1. Advocate-on-Record (AOR)
- 2. Party in a case
- 3. Appearing counsel
- 4. Advocate authorized by AOR

A. Advocate-on-Record

AOR must be registered with the Supreme Court Integrated Case management and Information System (ICMIS) and he/she must have been engaged by parties for which e-Copying request is made.

AOR may obtain copies of Judgement, Order, Record of Proceedings (RoP), complete document or part of document in a case in which he/she is engaged. First copy of bail order can be obtained free of cost.

Normally, all AORs are registered with ICMIS, however, if an AOR is not registered, he/she may get himself registered by filling in the form available on the website of the Supreme Court and submit the same to Record Room. On successful verification, his/her name would automatically appear in e-Copying database.

ICMIS maintains database of AOR and their appearance with respect to parties to the case. On this basis, system determines as to whether an AOR's appearance is recorded in the system along with date of appearance.

B. Party in a case

Party-in-person is eligible to apply through e-Copying. It is possible that details of mobile number of the parties already exist in erstwhile e-Copying database. In such case, system identifies user and allows him/her to apply for the copy without further verification. However, if any party desires to apply through e-Copying but is not registered with the system, he/she may the verification process and once complete, he/she may be eligible to apply through e-Copying.

Party-in-person may obtain copies of Judgement, Order, Record of Proceedings (ROP), complete document or part of document in which case he/she is a party.

C. Appearing or Arguing Counsel:

Appearing Counsel needs to be registered with e-Copying system in order to be eligible to apply for e-Copying. In case an Appearing Counsel is not registered, he/she may complete the verification process using his/her mobile number and email ID I order to get himself/herself registered. ON successful registration. The applicant becomes eligible to apply through e-Copying. Apart from registration, Appearing Counsel must have his/her appearance recorded along with date of appearance in the ICMIS, particularly in the case for which request for e-Copying is made

Apart from registration, Advocates or appearing counsel must have marked appearance and the same must have been recorded in the Integrated Case management and Information System (ICMIS) of the Supreme Court particularly for the case for which request for e-Copying is made.

Appearing or Arguing Counsel may obtain copies of Judgement, Order, Record of Proceedings (RoP), in a case in which he/she has appeared as per ICMIS data.

D. Advocate authorized by AOR

Advocate authorized by AOR is an agent for and on behalf of AOR. All requests are treated as if they are made by AOR and each development is notified to the AOR by the system. The advocate authorized by AOR also needs to undergo verification of mobile number and email address and he/she needs to be authorized by AOR on whose behalf the request for e-Copying is likely to be made.

	and Verification cate-on-record					
Step 1 Select	your capacity as Advo	ocate on Record	and ente	er details.		
SCI-eCopying			Login	Copy Status	Faqs Co	ntact us
User Authentication I am* Advocate on Record Your Mobile No.* Enter Your Mobile Enter Below Code* Enter Captcha	le No.	· · · · · · · · · · · · · · · · · · ·	•]]			
Fuh Submit						
_	Enter OTP sent on Re	gistered Mobile	Number			
	User Authentication		_			
	OTP sent successfully. Pleas Your OTP* Enter OTP Verify OTP	e enter OTP to verify. ×				
Step 3 You ca	an now enter case num	nber for e-Copy	ing reque	est.		
SCI-eCopying		Copy Status Faqs	Contact us	Dashboard	Application	Exit
Enter O Case No. ● Diary No. Case Type Case Select ✓	No. Case Year	•		S	iearch	
User Manual – e-Copyir	Ig			Pag	e 6 of 32	

	B. Appearing or Arguing counsel
Step 1	Select your capacity as Appearing counsel and enter details.
	SCI-eCopying
	User Authentication
	I am* Appearing Counsel •
	Your Mobile No.* Enter Your Mobile No.
	Your Email* Enter Your Email Address
	Enter Below Code* Enter Captcha
	Swc C
6	Submit
Step 2	Enter OTP received on registered mobile number.
	SCI-eCopying
	User Authentication
	OTP sent successfully. Please enter OTP to verify. ×
	Your OTP* Enter OTP
	Verify OTP Resend OTP



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Step 5 Upload Proof of Identity (including Bar Association ID) in PDF file and save



Step 6	You can now	venter ca	ise numbe	r for e	-Copying	request.		
SCI-eCopying			Copy Status	Faqs	Contact us	Dashboard	Application	Exit
Enter ⊙ Case No. ● Diary No.								
Case Type Select ~	Case No.	Case Year	•			50	earch	
Step 1	enter OTP received	erson r Your Mobile No. ter Captcha	stered mol		Copy Status	Faqs Cor		
User Manual – e-C	Your OTP* Verify OTP		Please enter OT	ጉ to verify	/. X	Page	10 of 32	

Step 3

Record video speaking your name, DOB and Code generated on screen.

SCI-eCopying		
Record Applicant Video		
After you click start recording speak 1. Speak your full name 2. Speak date of birth 3. Speak this Code : U8MGZ Start Recording	following things and record :	
SCI-eCopying Copy Sta		
SCI-eCopying Copy Sta Start Recording Record Applicant Video	SCI-eCopying Copy Sta Save recorded Record Applicant Video	
After you click start recording speak following things and recor 1. Speak your full name 2. Speak date of birth 3. Speak this Code : FI80H Preview	After you click start recording speak following things and record 1. Speak your full name 2. Speak date of birth 3. Speak this Code : FI80H Preview	rd:
		SUCCESS! Video Uploaded Successfully
recording for 2 seconds Successfully recorded 622417 bytes of video/webm media. Try Again! Save & Next	recording for 2 seconds Successfully recorded 622417 bytes of video/webm media. Try Again! Save & Next	Loading

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Step 5

Upload Proof of Identity in PDF file and save



OFFLINE UID BASED VERIFICATION

1. Once you selected offline UID or VID based verification visit https://resident.uidai.gov.in/offline-kyc

🖗 Home - Unique Identification Aur X 🕂	- 0 ×
C Q in resident.uidai.gov.in/offine-byc Unique Identification Authority of India Government of India	
My Aadhaar > About UIDAI > Ecosystem > Media & Resources > Contact & Support > My Aadhaar > Aadhaar Services > Aadhaar Paperless Offline e-kyc (Beta)	
Aadhaar Paperless Offline e-KYC Aadhaar Paperless Offline e-KYC is a secure and shareable document which can be used by any Aadhaar holder for offline verification of identification. After entering Aadhaar/VID, create a Share Code of 4-characters. A ZIP file containing the Resident's Paperless Offline eXYC will be password protected using the same Share Code. The file will be downloaded into the Resident's device/desktop.	Frequently Asked Questions Use Aadhaar Freely E-Aadhaar
To avail the service the resident will have to share the ZIP file, the Share Code and registered mobile number with the service provider.	mAadhaar FAQs
Enter your 12 digit Aadhaar number or 16 digit Virtual ID to begin. Aadhaar Number Virtual ID Aadhaar Number Virtual ID Aadhaar Number ID 12 Digit UID (1234/1234/1234)	Aadhaar Paperless Offline e-kyc View All The new mAadhaar app row available on Project
Enter Security Code • O Type the character you see in the picture. Sty Ak 1 ¢ Send OIP Or Enter TOTP	UNSTALL NOW Uninitial any previous version and install the new mAsdhaar Age

2. Enter you VID or UID (Aadhar Number) and Captcha Code

My Aadhaar > Aadhaar Services > Aadhaar Paperless Offline e-kyc (Beta)		
Please Enter Valid Captcha		
Aadhaar Paperless Offline e-KYC Aadhaar Paperless Offline e-KYC is a secure and shareable document which can be used by any Aadhaar holder for	🛤 Frequently Asked Questions	
offline verification of identification.	Use Aadhaar Freely	~
After entering Aadhaar/VID, create a Share Code of 4-characters. A ZIP file containing the Resident's Paperless Offline eKYC will be password protected using the same Share Code. The file will be downloaded into the Resident's device/desktop.	E-Aadhaar	~
To avail the service the resident will have to share the ZIP file, the Share Code and registered mobile number with the service provider.	mAadhaar FAQs	~
Enter your 12 digit Aadhaar number or 16 digit Virtual ID to begin.	Aadhaar Paperless Offline e-kyc	~
Aadhaar Number Virtual ID	View All	
Aadhaar Number * • • 12 Digit UID (1234/1234/1234)	The new mAadhaar app now available on De Tougana	
Please enter a valid Aadhaar number		
Enter Security Code * • • • • • • • • • • • • • • • • • •	Uninstal any previous version and Install the new mAadhaar App	1
gsky3 asky3 a	and previous recent and recent the new resulting App	

3. Enter your own created password and OTP received and click to download zip file



- 4. Save your downloaded file.
- 5. Enter your created password again and upload the saved zip file.

SCI-eCopying	Copy Status	Track	Faqs	Contact us	Application	Account 🗸
Upload ID Proof						
ID Type* Aadhar KYC Offline Authentication Upload ID Proof*(Max 100 kb & Only PDF/ZIP File Allowed) offlin Click To Save	Share Code*	Your chosen (4122716003.zi				Browse
SCI-eCopying	Copy Status	Track	Faqs	Contact us	Application	Account -
Upload ID Proof ID Type* Aadhar KYC Offline Authentication Upload ID Proof*(Max 100 kb & Only PDFZIP File Allowed) offlin Click To Save		SUCCESS		ł		Browse
Copyright © 2020 Supreme Court of India	ID Pr	roof Uploaded Su	uccessfully	Next		

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Register your Home, Office and Other Addresses.

SCI-eCo	opying	Copy Status	Track	Faqs	Contact us	Application	Account 🗸	
Applicant Addre	55							
Address Type*	. e Home ○ Work ○ Othe	r						
First Name*	Yashwant	Second Name* Go	oswami	Pin	code* 110049			
Address* 19	Hudco Place Extension Ci	ty * New Delhi		District* S	OUTH DELHI			
State* Delhi	Country* Ind	ia						
Save Address								
SCI-eC	opying	Copy Status	Track	Faqs	Contact us	Application	Account 🗸	
								_
Applicant Addre								
	55							
Yashwant	Home							
Goswami X-19, Hudco	Place Extension, New Delhi,							
SOUTH DELF 110049, India								
Remove	Edit							
Add New Addres	5							
Step 7	You can no	w enter case	number f	or e-Co	opying req	uest		
step /								
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Jerecopy	, ing		copy status	Tudo	condicas	Basilboard	Apprecision	
Enter O Case No. O Di	ary No.							
Case Type	Case No.	Case Year						
Select	•	2020	~			Se	arch	
								_
User Manua	- e-Copying					Page	15 of 32	

Stop 1	D. Authenticated Select your capacit details as well to ide SCI-eCopying User Authenticated By AOR Using* * AOR Mobile No. OAOF AOR Mobile No.* Enter AOR Mobil Your Mobile No.* Enter Your Mobil Your Email* Enter Your Email Add Enter Below Code* Enter Captcha	y as Authen entify your a code e No.	-	with A	OR.	∕our details	and AOR	
Step 2 Step 3	submit Enter OTP receive SCI-eCo User Authentication	pying	enter OTP to ve	rify. ×		st		
SCI-eCo	oying		Copy Status	Faqs	Contact us	Dashboard	Application	Exit
Enter ⊙ Case No. ●	Diary No.							
Case Type	Case No.	Case Year						
Select	•	2020	~			S	earch	
User Manua	al – e-Copying					P a g e	16 of 32	

One Time Verification of email address for all first-time users



An email from Supreme Court of India will be sent to you on your given email address for the purpose of verification as to whether the email account belongs you. Please click the button "Verify Your Email Address" in the email to continue.

5. Apply for Copying

Step 1

Case Search by Diary Number or Case Number

Search for Certified Copy - ⁹ Case No.	Diary No.		
Case Type	Case No.	Case Year	
SPECIAL LEAVE PETITION (CIVIL)	- 1	2014	•
			Search

SATISH KUMAR VS UNION OF INDIA . AND OTHERS SLP(C) No. 1/2014 Diary No. 40217 - 2013 (Disposed)

Cases which are either pending or disposed of can be searched here. Complete details pertaining to the case will be listed. Only concerned parties including AOR and party-in-person to the case may be able to apply for certified or authenticated copy in this case.

Step 2 Application category and charges

a) Categorization of applications and fees are as follows:

- A1- Urgent Certified (₹ 5/- urgency fees + ₹ 10/- per certification + ₹ 1/- per page)
- A2 Ordinary Urgent Copy (₹ 5/- urgency fees + ₹ 1/- per page)
- B Ordinary Certified Copy (₹ 10/- per certification + ₹ 1/- per page)
- C Ordinary Copy (₹ 1/- per page)

On the basis of the selected category, relevant charges will be incurred along with number of copies etc. and the break-up of charges will appear on screen prior to making of payment. A new category has been introduced, namely **"Digital Copy" i.e. Authenticated Copy.** In this mode, if user opts for this mode, an authenticated copy may be emailed to user on his/her registered email address. First Digital Copy is provided free of cost by the Supreme Court of India.

Application Cate	gory* -Select- V Delivery Mode* Select
	-Select- A1-Urgent Certified A2-Ordinary Urgent Copy B-Ordinary Certified Copy
Applied For*	C-Ordinary Copy D-Digital Copy 01-04-2002 1
3 Sel	Formal Order 05-08-2020 1 ect Delivery Mode and Number of copies

Application Ca	tegory* A1-Urgent Certified	Delivery Mode*	By Speed Post 🗸	No. of Copies*	1	¥
Pc 5/ urgoncy f	ees + 10/- per certification + 1/- per pag	0	Select			
Ks. 5/- urgency h		,c	By Speed Post			
	Document Details O	der/File Date N	Counter o. or rages			

Choose Delivery Mode from following options:

- By Speed Post
- Counter

Delivery mode through email is only available for digital copies and not otherwise.

✓ No. of Copies*	1 ~
	1
	2
	3
	4
	5
	6
	7
	8

Now select number of copies.

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Copying Details					
Application Categor	y* A1-Urgent Certified ~	Delivery Mode*	By Speed Post	✓ No. of Copies*	1
Rs. 5/- urgency fees +	10/- per certification + 1/- per page				
	Document Details Orc	ler/File Date	No. of Pages		
Applied For*	Record of Proceedings	01-04-2002	1		
	Formal Order	05-08-2020	1		

User will be shown list of available record. User can choose the items as per the details shown on the screen. At the same time, charges to be paid by the user will be displayed on the screen as shown below in the figure. User will be asked to agree to the terms and conditions and then he will be asked to confirm his choice of record for copying request. However, request may not be processed unless applicant details are complete.

s. 1/- per page									
	C	ocument I	Details Orde	er/File Date N	o. of Pag	ges			
Applied For*		Record o	f Proceedings	01-04-2002	1				
		Formal C	order	05-08-2020	1				
S.No. Do	cument Deta	ils	Order/File Date	No. of Pages	No	of Copies	Amount		
1 Red	cord of Proce	edings	01-04-2002	1	1		1		
2 For	mal Order		05-08-2020	1	1		1		
Speed Post Ch	arges Rs.						18		
Total				2	2		20		
	and condition					Click To Con	_		

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6. Make payment

Step 1

Choose to pay the calculated amount.

SUPREME COURT OF INDIA COPYING REQUISTION

M/S. SHAW WALLACE & CO. LTD. Vs DEPUTY COMMERCIAL TAX OFFICER AND ANOTHER

C.A. No. 2400/2002 Diary No. 112 - 2002

Copying Detai	ls				
Application Da	ate:	01-09-2020 16:09:45	Application Category:	Ordina	агу Сору
Applied For:			eedings Order/File Date 01-04-20 Drder/File Date 05-08-2020 Pages	0	
No. of Copies:	1	Fee + Charges:	Rs. 20.00/-	Delivery Mode:	By Speed Post
Applicant Deta	ails Adovcate on Record	d Mobile No.:	9689969618	Email: ree	g.adcc@sci.nic.in
Name:	A V RANGAM	Address:	38 LAWYERS CHAMBERS SUPRE CENTRAL DELHI Delhi India 110	ME COURT NEW DELH	-
Step 2	Confirm	n after checking tl	he amount credited	to Supreme (CLICK TO PAY RS. 20
Bicp 2		in a ree cheeking a			
Payme	1 ent Purpose	2 Depositor's Details	3 Confirm Inf	īo	4 Pay

Payment Mode Online

Depositor's Details							
Name	A V RANGAM						
Address 1	38 LAWYERS CHAMBERS SUPREME COURT NEW DELHI-110001	Address 2					
City	NEW DELHI	District					
State	DELHI	Country	INDIA				
Pincode/Zipcode	110001	Email	reg.adcc@sci.nic.in				
Mobile No. (+91)	9689969618						
Aadhar Number		PAN Number					
TAN		TIN					

Purpo	Purpose Details									
Sr. No.	Ministry	PAO Name	DDO Name	Purpose and Payment Type	Payment Period / Frequency	Amount (In INR)				
1	LAW & JUSTICE	PAO(Supreme Court), New Delhi[031709]	Joint Registrar[231710]	SC-RECEIPTS, COPYING SERVICE CHARGES	One Time	2				
2	LAW & JUSTICE	PAO(Supreme Court), New Delhi[031709]	Joint Registrar[231710]	SC-RECEIPTS,POSTAGE	One Time	18				
				INR twenty only		Total::20				



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Confirm 🗲

Step 3

Choose payment Gate-way and method of online payment

The payment can be made by a depositor using all Indian Credit Cards or Debit Cards (except Diners Club Card) and also via the Internet Banking of banks through the any Tayment Gateways available below. The payment via American Express Credit Card (AMEX) can be made through SBI ePay payment gateway

	is bank Rate 81 %	Ve indensitied your world Success Rate 80 %	Success Rate 77 %	O Constant Hone Hone Hone Hone Hone Hone Hone Hone	Oicici Bank Success Rate 75 %	Union Bank Success Rate 72 %	
	Rate 61 %	ccessful Transactions / Total 1	lo. of Transactions in a period o	f 30 days.			
Net bankir	ng Debi	t card Credit card	J UPI				\$
Enter t	the letter show	vn Enter the letter	shown		Yvz	ZUTN CGet a new Ca	aptcha
After you clio	ck on 'Pay' but	ton, you will be redirec	ted to a secure gateway. A	fter completing the paym	ent you will be redirected	i back	
Note: Trans only.	actions pert	aining to Min. of Infor	mation Technology will	go through using Unior	Bank of India,Axis Ban	ik, Bank of Baroda Payme	ent Gateway
Note: Please	Wait and do i	not Press Back or Refres	n button of your browser v	while your transaction is b	eing processed.		
and check t FailRef, the	the status of en proceed to	the transaction using preinitiate a transact	the " track your payme	ent " link on Bharatkosh gain. In case the amour	home page. If the state	t process, then wait for 3 us of your transaction is account for the FailRef c	shown as
🗌 l acknowle	edge and conf	irm that I have read and	agree to the Terms And c	ondition.			
						Back	Pay
А	After se	lecting Gate	-way, here UF	Pl is selected a	as method of	online payme	nt
	Net banking	Debit card Credit ca	UPI]	
	Enter the	letter shown YvzuTN			YvzuTN CGet a new Capt	icha	
	After you click	on 'Pay' button, you will be redire	ted to a secure gateway. After com	pleting the payment you will be redi	rected back		
	Note: Transact only.	tions pertaining to Min. of Info	rmation Technology will go throu	igh using Union Bank of India,Ax	s Bank, Bank of Baroda Payment	t Gateway	
	Note: Please Wa	hit and do not Press Back or Refre	h button of your browser while your	transaction is being processed.			
	and check the FailRef, then	status of the transaction usin proceed to reinitiate a transac	ction status as success or failure g the " track your payment " link tion for same purpose again. In c your account in 3-5 working day	on Bharatkosh home page. If the case the amount is debited from	status of your transaction is sh	own as	
	🖾 I acknowledg	e and confirm that I have read an	d agree to the Terms And condition.				
					Back	Pay	

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Step 4

Enter your UPI address and complete payment as shown below.





Dear Sir/Madam,

eCopying application no. C-304/2020 generated succesfully for DNo. 1122002

Thanks & Regards SUPREME COURT OF INDIA



7. Request for record readily unavailable for selection

Step 1

User will see Request button to request a copy of record which is not available readily for selection purpose

SCI-eCopyi	ng	Copy Status	Track	Faqs	Contact us	Dashboard	Application	Exit
Enter • Case No. • Diar Diary No.	y No. Diary Year 2009						Search	
Case Info	KUMAR SINHA @	<u>βανι Νανί</u>	DAN KR SI	NHA Vs S	τάτε οε ίμα		2 CBI	
Applying as : Third Party		SLP(Crl) No. 239	9/2009 Diary N ail.com	lo. 12 - 2009 (Disposed)		n software Reque	st Add
Step 2 Re	move erroned	us ontrio	s or Ado	I desire	d entries c	frequired	document	-
					u entries c	required	uocomeni	
Case Info								
Case Info RAVI K Applying as : Third Party	UMAR SINHA @	SLP(Crl) No. 239	/2009 Diary N		-	RKHAND TH	IR.CBI	
RAVI K	☑ 9630100950 🖼 : ki	SLP(Crl) No. 239, palkasaiya@gmai	/2009 Diary N il.com	o. 12 - 2009	-			Remove
RAVI K Applying as : Third Party	☑ 9630100950 🖼 : ki	SLP(Crl) No. 239, palkasaiya@gmai	/2009 Diary N I.com Note :	o. 12 - 2009	(Disposed) uest for unavailab	le documents in s		Remove
RAVI K Applying as : Third Party Request to make available Document Type	■ 9630100950 ■ : ki le document for eCopyir Order/File	SLP(Crl) No. 239, palkasaiya@gmai	/2009 Diary N I.com Note :	o. 12 - 2009 (Click to requ	(Disposed) uest for unavailab	le documents in s	s oftware Request	Remove
RAVI K Applying as : Third Party Request to make available Document Type	■ 9630100950 ■ : ki le document for eCopyir Order/File	SLP(Crl) No. 239, palkasaiya@gmai	/2009 Diary N I.com Note :	o. 12 - 2009 (Click to requ	(Disposed) uest for unavailab	le documents in s	s oftware Request	Remove

Step 3 You can enter details of unavailable documents as shown below.

	Document Type*	Affidavit				•	
	Order/File Date*	17-06-2020					
	Document Detail*	Filed by M	lr. XYZ				
Ste	p 4 Successful subr	nission of requ	est to ma	ake avail	able docum	ients	
S	SCI-eCopying	Copy Status	Track	Faqs	Contact us	Dashboard	Applicatio
Ente	er ● Case No. 오 Diary No.						
	y No. Diary	Year					
12	200	9	•				Search
Case	e Info						
	RAVI KUMAR SINH lying as : Third Party 2963010095 Request Forwarded successfully.	IA @ RAVI NAND. SLP(CrI) No. 239, 0 ॼ : kbalkasaiya@gmail	/2009 Diary No		-	KHAND THR.	СВІ
							_

Step 5

ĺ

Receiving SMS and email acknowledging your request

	12:34 PM		له الم
8	Your request success submitted with CRN RA2020090300001 reference	sfully for	
	g mailing & SMS alerts w	/hen request docur	nent is made available.
Step 6			
eCopying - Supreme court of India to me * Dear Sir/Madam,	<kbalkasaiya@gmail.com></kbalkasaiya@gmail.com>		
Click Here for further process. Requested Documents st ORDER order/file date 07-07-2020 : Additional contents st	Link valid for 7 days. atus Remark	N RA2020090300001 in Case	No. SLP(Crl) No. 239/2009 completed
Thanks & Regards SUPREME COURT OF INDIA			
Reply Forward			
	12:36 PM Your request to available of documents in eCopying software for CRN RA2020090300001 in Case No. SLP(Crl) No. 239/2009 completed Click Here http: .25.78.67/bharatkosh/onlin _copying/requested_copyi _email_response.php?toke id=1fad7d4f2a10154343 2167ec5f77d_Link Valid for days.	//10 ne n 142	
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SMS/Email will be sent to applicant if requested copy is available in the repository so that user can make payment and get the desired copy for which he has requested for. User needs to click to the link, verify copy and make payment as shown in Topic No. 7 by following the steps mentioned there.

8. Track the consignment

Step 1 Track consignment when m	node of delivery is Speed-post.
SCI-eCopying	Log in Copy Status Track Faqs Contact us
Track Your Consignment	
Consignment No.* Consignment No. Ka5 Enter Captcha	Search

Consignment Number is sent to the concerned user by SMS and mail along with tracking link. The user may check the same by clicking the said link. In the alternate, user may click track option and enter consignment number and results will be as shown below.

rack Your Consignment						
Consignment No	.* Consignm	rWDT Enter Captcha	C Search			
onsignment No.	: EI248367806I	N				
Date	Time	Event	Office			
30-May-2020	06:17 PM	Item Delivered Confirmed	Govindpur SO Dhanbad			
30-May-2020	03:13 PM	Item Delivered [To: ALLAHA BAD BANK(Addressee)]	Govindpur SO Dhanbad(Beat Number :1			
26-May-2020	01:24 PM	Item Received	Govindpur SO			
18-May-2020	02:00 PM	Item Despatched	Ashok Nagar SO			
18-May-2020	11:45 AM	Item Bagged	Ashok Nagar SO			
18-May-2020	09:05 AM	Item Booked	Ashok Nagar SO			

Track Your Consignment Consignment No. * Consignment No. Search			-1
Consignment No. : El248367806IN			_
Timeline Table			
 18-May-2020 (09:05 AM) Event:Item Booked / Office:Ashok Nagar SO 18-May-2020 (11:45 AM) Event:Item Bagged / Office:Ashok Nagar SO 18-May-2020 (02:00 PM) Event:Item Despatched / Office:Ashok Nagar SO 26-May-2020 (01:24 PM) Event:Item Received / Office:Govindpur SO 30-May-2020 (03:13 PM) Event:Item Delivered [To: ALLAHA BAD BANK(Addressee)] / Office:Govindpur SO Dhanbad(Beat Number 30-May-2020 (06:17 PM)) Event:Item Delivered Confirmed / Office:Govindpur SO Dhanbad 	er :1)		
 9. Check Copy Status Step 1 Click Copy Status and Enter Application Numl 	per or CF	RN	
SCI-eCopying Log in Copy Status	Track	Faqs	Contact us
Copy Status • Application No. • CRN			
Type* Select No.* Year* 2020 KE8pD Enter Captcha C Search			
SCI-eCopying	Track	Faqs	Contact us
Copy Status • Application Nc CRN* KE8 pD Enter Captcha Search			
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SCI-eCopying	Log in	Copy Status	Track	Faqs	Contact us

Copy Status	Application No. OCRN	
CRN* PC2020	090100001	
dGAnk Enter	Captcha	2
Search		
Application No.: NA Source: Online	CRN: PC2020090100001 Applied By: Party	Date: 01-09-2020 Applicant Name: k bal kasaiya
Application Status: Dispatched/Delive /Action Completed Case No.: SLP(C) No		

10. Dashboard

Dashboard shows overall position of e-Copying relating to the concerned user. It provides real-time information relating to pending and disposed copying application or requests, as the case may be.

SCI-eCopying	5	Copy Status	Track	Faqs	Contact us	Application	Account 🗸
My Dashboard							
Online Applications		Offline Application		Document Rec	quest		
ЭЩ	0		0	1	0		
Disposed	0	Disposed	0	Disposed	0		
Pending	0	Pending	0	Pending	0		

11. Frequently Asked Questions (FAQ)

Frequently Asked Questions are provided for quick reference and "How To" information on fingertips.

SCI-eCopying
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1. Who may apply for e-copy ?	-
Following persons with qualifications given may apply : a. AOR in where appearance is made, b. Advocate authorized by AOR, c. Arguing Counsel, d. Party-in-Person & Third Party.	
2. What is prerequisite information of person applying for eCopying required before making online request?	+
3. When can I make valid request for eCopying after verification of my identity?	+
4. How can I verify my Identity as claimed?	+
5. My mobile number is not registered with SCI registry, what steps should I follow ?	+
6. I am Advocate authorized by AOR, shall I get OTP on my mobile Number ?	+
7. I want to obtain copies of orders, judgement or record of proceedings (ROP), am I entitled ?	+
8. I want to obtain copies of document or part of document of record of the case pending or disposed in the Supreme Court ?	+
9. I wish to search available record in a case? What are my search options?	+
10. Documents or copies which I need are not shown on the screen after entering case details. What should I do?	+
11. I need to know or check status of my eCopying request, what should I do ?	+

12. Contact Us

In case those difficult situations where help provided online or through manual is not of optimum use or problem cannot be resolved by any other means and there is every likelihood to hold that contacting the concerned authority relating to e-Copying may not redress the problem, you can make use of contact us link.

SCI-eCopying	Log in	Copy Status	Track	Faqs	Contact
Contact Us					
Office : Supreme Court of India Address: Tilak Marg, New Delhi-110001 Phone: 011-23388922-24,23388942 Email: supremecourt@nic.in Website: https://sci.gov.in					

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